

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6735-6736 OF 2003

M/S. SANJEEV WOOLEN MILLS

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, MUMBAI

Respondent(s)

(With office report)

Date: 27/07/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. Bhargava V. Desai, Adv.

For Respondent(s)

Ex-Parte

UPON hearing counsel the Court made the following
O R D E R

Not today.

(Satish K. Yadav)

(Anand Singh)

Court Master

Court Master